

**APPELLATE TRIBUNAL FOR ELECTRICITY
NEW DELHI**

OFFICE NOTE

Dated: 11.03.2026

Sub.: Judges Roster w.e.f. 16.03.2026 to 25.03.2026.

It is most respectfully proposed that the under-mentioned composition/sittings of Court-I & Court-II may be continued w.e.f. **16.03.2026 to 25.03.2026**:

Court No.	Day(s) & Time	Bench	Assignment
Court-I [Electricity Bench]	Monday & Friday 10.30 AM to 01.15 PM	Hon'ble Ms. Seema Gupta Officiating Chairperson AND Hon'ble Mr. Virender Bhat, Judicial Member	All matters in connection with the Electricity Act and the Energy Conservation Act.
Court-I [Electricity Bench]	Wednesday & Thursday 10.30 AM to 01.15 PM & 2.15 PM to 5.00 PM	Hon'ble Ms. Seema Gupta Officiating Chairperson AND Hon'ble Mr. Virender Bhat, Judicial Member	All matters in connection with the Electricity Act and the Energy Conservation Act.
Court-II [Electricity Bench]	Monday (only for part heard matters) 2.15 PM to 5.00 PM	Hon'ble Ms. Seema Gupta Officiating Chairperson AND Hon'ble Mr. Virender Bhat, Judicial Member	All matters in connection with the Electricity Act and the Energy Conservation Act.
Court-II [Electricity Bench]	Tuesday 10.30 AM to 01.15 PM & 2.15 PM to 5.00 PM	Hon'ble Mr. Virender Bhat, Judicial Member AND Hon'ble Mr. Ajay Talegaonkar Technical Member (Electricity)	All matters in connection with the Electricity Act and the Energy Conservation Act.
Court-II [Electricity Bench]	Friday 2.15 PM to 5.00 PM	Hon'ble Mr. Virender Bhat, Judicial Member AND Hon'ble Mr. Ajay Talegaonkar Technical Member (Electricity)	All matters in connection with the Electricity Act and the Energy Conservation Act.

NOTE: (FOR COURT – I ONLY)

- (a) **Monday, Wednesday & Friday** - Fresh matters and all kinds of IAs
(From 10:30 AM to 01:15 PM)
- (b) **Wednesday** - Short matters/final hearing matters
(from 2:15 PM to 5:00 PM)
- (c) **Thursday** - Short matters/final hearing matters
(from 10:30 AM to 01:15 PM & 2:15 PM to 5:00 PM)

Submitted for kind consideration/approval please.

(Registrar)

Hon'ble Mr. Ajay Talegaonkar, Technical Member (Electricity)

Contd...

Hon'ble Mr. Virender Bhat, Judicial Member

Hon'ble Ms. Seema Gupta, Officiating Chairperson

**APPELLATE TRIBUNAL FOR ELECTRICITY
NEW DELHI**

OFFICE NOTE

Sub.: Judges Roster w.e.f. 02.03.2026 to 13.03.2026.

Dated: 02.03.2026

Court No.	Day(s) & Time	Bench	Assignment
Court-I [Electricity Bench]	Monday & Friday 10.30 AM to 01.15 PM	Hon'ble Ms. Seema Gupta Officiating Chairperson AND Hon'ble Mr. Virender Bhat, Judicial Member	All matters in connection with the Electricity Act and the Energy Conservation Act.
Court-I [Electricity Bench]	Wednesday & Thursday 10.30 AM to 01.15 PM & 2.15 PM to 5.00 PM	Hon'ble Ms. Seema Gupta Officiating Chairperson AND Hon'ble Mr. Virender Bhat, Judicial Member	All matters in connection with the Electricity Act and the Energy Conservation Act.
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(from 10:30 AM to 01:15 PM & 2:15 PM to 5:00 PM)

This issues with the approval of the competent authority.

Sd/-
(Registrar)

Copy to:

PPS to Hon'ble Officiating Chairperson
PPS/PS to all Hon'ble Members
PA to Ld. Registrar
PS to Dy. Registrar (NS)
Steno to Dy. Registrar (MJS)
Shri Jaiom, LDC
Shri Dhruv, Office Assistant (IT), All Notice Boards